F.No.01(01)/Roster/CESTAT/2017 Customs, Excise & Service Tax Appellate Tribunal West Block-2, R.K. Puram, New Delhi – 66

Dated: 17.08.2017

<u>ORDER NO. 113 of 2017</u>

Hon'ble President is pleased to partially modify the sitting notified vide order no. 107/2017 for CESTAT Delhi to the extent indicated below :-

On 18.08.2017 at 2.30 p.m. Hon'ble Shri S.K. Mohanty, Member (J) and Hon'ble Shri Ashok K. Arya, Member (T) will hear the following partheard matters :

C/52005-52008/2014 C/52289/2015

On 18.08.2017 at 2.30 p.m. Hon'ble Shri S.K. Mohanty, Member (J) will hear the following part-heard matters after the specially constituted Division Bench matters are over:

E/52211/2014 C/53234/2014

By Order

(A.Mohan Kumar) Registrar

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Reģistrar

F.No.01(01)/Roster/CESTAT/2017 Customs, Excise & Service Tax Appellate Tribunal West Block-2, R.K. Puram, New Delhi – 66

Dated: 17.08.2017

ORDER NO. 114 of 2017

Hon'ble President is pleased to order the following sitting commencing from **21.08.2017 to 01.09.2017 or till further orders, whichever is earlier**, **for CESTAT Delhi** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Sh. S. K. Mohanty, Member (Judicial) and Hon'ble Sh. B. Ravichandran, Member(Technical)	to 01.09.2017	Excise, Customs & Service Tax Division Bench Matters.
	From 21.08.2017 to 01.09.2017	Single Member Bench Matters

- 1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
- 2. On every Friday afternoon special bench sittings will be notified, if any.

By Order

1218/12 (A.Mohan Kumar) Registrar

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